

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:944
ANSWERED ON:04.03.2013
COMPENSATION FOR ACQUIRED LAND
Bhujbal Shri Sameer

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has not given compensation for land to farmers or dependents of land owners acquired for defence purposes in the country including Maharashtra; and

(b) if so, the details thereof, State-wise along with the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) The disbursement of the compensation for acquisition of land to farmers or their dependents is not done directly by Ministry of Defence. The compensation amount is deposited with the concerned Revenue Authorities (Land Acquisition Officers) of the State Government who carry out the disbursement of compensation.

(b) Does not arise.